

F.No. 21-15/CPIO-NDCESTAT/2026
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 21-15/2026
Date: 07.04.2026

To

Sh. S.K. Verma
3002 SBI Officers Society,
Sector 49D, Chandigarh
Chandigarh - 160047
Email id: skverma.associates1990@gmail.com

Sir,

Sub: Information sought under Right to Information Act, 2005

With reference to your RTI application No. DOREV/R/E/26/01343 dated 05.03.2026 received in this Office on 11.03.2026, the information sought along with respective replies is as under :

a. Please provide me the date of receipt of order dated 02.02.2026 passed by the Hon'ble CAT, Chandigarh further corrected vide order dated 10.02.2026 in the Department of Revenue.

Reply: Copy of order dated 02.02.2026 passed by the Hon'ble CAT, Chandigarh was received in this Office on 16.02.2026.

b. Please provide the copy of the approval given by the Competent Authority to file the Writ Petition against the above stated order mentioned in para 1 above.

Reply: Cannot be disclosed at this stage.

c. Please provide the copy of the letter/request addressed to the Ministry of Law seeking advice for filing the writ petition against the order mentioned in para 1 above.

Reply: Cannot be disclosed at this stage.

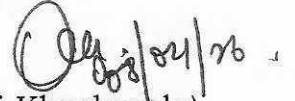
d. Please provide the copy of advice given by the Ministry of Law.

Reply: Not available at present.

e. Please provide the authority letter to file the writ petition before Hon'ble Punjab & Haryana High Court.

Reply: Not available at present.

Yours faithfully,

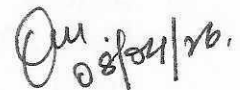


(Vaishali Kharbanda)
Technical Officer/CPIO

Copy to:

1. CPIO, RTI Cell, Department of Revenue, Ministry of Finance, Kartavya Bhavan, New Delhi, for information only.

✓ 2. Computer Section, for uploading of reply to the RTI on the CESTAT website.



(Vaishali Kharbanda)
Technical Officer/ CPIO

Note:- If the applicant is aggrieved by the information provided, he may appeal to the Hon'ble Ms. Hemambika R. Priya, Member (Technical), First Appellate Authority, CESTAT, West Block No.2, R.K. Puram, New Delhi-110066 within 30 days